THE CENTRAL ADMINISTRATIVE TRIBUNAL JAIPUR BENCH, JAIPUR ORDER SHEET

olicant(s)

APPLICATION NO.:

Pelm Sings Meens Respondent (s)

Advocate for Respondent (s)

Advocate for Respondent (s)

ES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

OA 119 2 W?

MR. Bhupendre Parleth, Lownsel for Applicant.

Heard the learned Lownsel for the

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order at the Relimination stage itself:

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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH, JAIPUR.

Jaipur, the 17th day of April, 2007

ORIGINAL APPLICATION NO.119/2007

CORAM :

HON'BLE MR.J.P.SHUKLA, ADMINISITRATIVE MEMBER

Prem Singh Meena, s/o Shri Kalu Ram Meena, r/o H-16, Ram Nagar, Extension, Kataria Colony, Sodala, Jaipur.

By Advocate: Shri Bhupender Pareek

... Applicant

Versus

- Union of India through The General Manager, North Western Railway, Headquarters, Jaipur.
- Divisional Railway Manager (E), North Western Railway, Jaipur.
- 3. Station Superintendent, Kanakpura, Jaipur.

By Advocate: - - -

... Respondents

ORDER (ORAL)

PER HON'BLE MR.J.P.SHUKLA

Heard the learned counsel for the applicant. By way of this OA, the applicant has challenged the impugned order dated 31.1.2007 (Ann.A/1), by which the applicant has been transferred from Kanakpura to Phulera. It was argued by the learned counsel for the applicant that the applicant has been transferred at a place where

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there is no post of Head Goods Clerk available, as is evident from Ann.A/2, and the applicant is being made to work on a lower post. The order has been issued by the respondents without application of mind.

2. After having heard the learned counsel for the applicant and perusal of the records, this Tribunal feels that there is no merit in the case and the applicant must have approached to the administration whether there is any post of Head Goods Clerk available at Phulera and in case there is no post available, he should request to the administration for cancellation of the order in question. This Tribunal would not like to interfere in the matter. Hence the OA is dismissed at the admission stage itself.

(J.P.SHUKLA) MEMBER (A)

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